

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD
O.A. No. 703/92

Mohd. Nafees Khan ::::::: Applicant

Vs.

D.R.M., N. Railway, ::::::: Respondents.
Allahabad.

Hon. Mr. Justice S.K.Dhaon, V.C.
Hon. Mr. K. Obayya, A.M.

(By Hon. Mr. Justice S.K.Dhaon, V.C.)

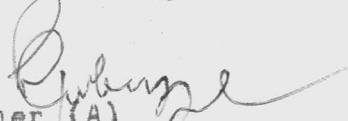
The Union Public Service Commission, vide
notification dated 28-12-91 and 3-1-92 notified that
the Civil Services Examination, 1992, shall take place.

It fixed certain cut off date in relation to age.

It also notified that candidates, who have availed
4 chances will not be given any more chance. The
applicant, feeling aggrieved, approached this Tribunal,
by means of this application.

2. No interim relief had been granted. We take
judicial notice that the examinations have already taken
place.

The application has become infructuous and
is dismissed.


Member (A)


Vice-Chairman

Dated: 23rd November, 1992, Allahabad.

(tgk)